GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:1451
ANSWERED ON:14.07.2009
REGULATING TELEVISION CONTENT
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Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the depiction of violence, obscenity and vulgarity on various private television (TV) and Doordarshan channels is increasing;
- (b) If so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has received any complaints in this regard;
- (d) if so, the number of incidents depicting objectionable content that have been reported during each of the last three years and in the current year alongwith the action taken by the Government during the said period, channel-wise; and
- (e) the steps taken or proposed to be taken by the Government to curb depicting of objectionable content on private and Doordarshan TV Channels?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) to (c) Although a number of references/complaints have been received from public against scenes of electronic media from time to time, no such formal study has been brought to its notice.
- (d) A statement showing the year wise details of objectionable content shown on TV Channel is as per Annexure.
- (e) The Government has constituted an Inter Ministerial Committee (IMC) to look into the specific violation of the Programme and Advertisement Codes prescribed under the Cable Television Networks (Regulation) Act, 1995 and rules framed there under. The IMC either suo motu or on receipt of complaints, looks into the violations and thereafter gives its recommendations to the Government, based on which action is taken as per rules. The Government has also constituted a committee for reviewing the Programme and Advertising Codes(Content Code) prescribed under the Cable Television Networks(Regulation) Act, 1995 and rules framed thereunder to provide greater specificity to the provisions of the existing Codes. The Committee has submitted its report to the Government which is available on the website of the Ministry http://mib.gov.in under the heading "Code and Guidelines" sub-heading "Self Regulation Guidelines 2008".

ANNEXURE

ANNEXURE AS REFERRED TO IN REPLY OF PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1451 FOR ANSWER ON 14-07-2009.

Statement Showing the number and names of TV channels against which incidents of violence and obscenity etc. have been received during last three years i.e. 2006-2007, 2007-2008, 2008-09 and current year 2009-2010.

Year Number of incidents of Name of TV channel violence, obscenity reported

2006-2007 13 MTV(Two times) MH1 Channel, Channel 7 Sahara Samay Bihar Channel Sun TV AXN Yo Music Zee Telugu VH1 Star Plus FTV Sony Max Channel MTV India TV(Two times) NDTV NETV

2008-2009 15 India News Headlines Today MTV (Two Times)
ETV Bangla Aaj Tak Discovery (Two Times)
Bindaas Star Movies Hungama TV
Channel [V] Colors News 24
India TV

2009-2010 03 MTV Real TV NDTV

BROADCASTING WING

UP DATED ON 07.07.2009

Subject: Status of Show Cause Notice issued to TV channels for objectionable content.

Sl.No. Name of $\,$ Reasons for issue of SCN Date of SCN $\,$ Action Taken the Channel $\,$ issued

YEAR 2006-2007

- 1. MTV Telecast of song from $16.03.2006\ \mbox{Violation}$ not upheld. the film 'Zehar' $\mbox{MATTER}\ \mbox{CLOSED.}$
- 2. MH1 Channel Telecast of an obscene 10.04.2006 No specific date of song titled "Ashiq Banaya telecast of the song Aapne" from an adult movie was given, matter was Ashiq Banaya Aapne not processed further.

 Matter Closed.
- 3. MTV Telecast of an obscene song 10.04.2006 The Channel was directed titled "Ashiq Banaya Aapne" vide Order dated from an adult movie Ashiq 28.6.2006 to run a Banaya Aapne scroll of apology.

 The Channel complied with. MATTER CLOSED.
- 4. Channel 7 Telecast of obscene 18.4.2006 MATTER CLOSED. advertisement of Lux Gen-X' undergarments.
- 5. Sahara Samay Telecast of obscene 18.4.2006 MATTER CLOSED. Bihar Channel advertisements of Lux Gen-X' undergarments.
- 6. Sun TV Telecast of obscene advt. 10.01.2006 MATTER CLOSED.

- 7. AXN Telecast of obscene programme 26.6.2006 AXN Channel banned 'World's Sexiest Advertisements'. from 17.01.2007 to 28.02.2007.

 MATTER CLOSED.
- 8. Yo Music Telecast of obscene songs 27.07.2006 Violation not upheld. on 11.05.2006. MATTER CLOSED
- 9. Zee Telugu Telecast of obscene programme 27.07.2006 A warning dated 'Soyagam' 17.10.2006 had been issued to the channel.

 MATTER CLOSED.
- 10. Vh 1 Telecast of song snake sung by 28.07.2006 Violation not upheld. singer R. Kelly from album $\,$ MATTER CLOSED. chocolate factory on 10.06.2006
- 11. Star Plus Telecast of adult 04.08.2006 Violation not upheld. certified film 'Apaharan. MATTER CLOSED.
- 13. Sony Max Telecast of an advertisement $\,$ 03.11.2006 A Warning dated 05.02. Channel of 'Flavoured Condoms'. 2007 issued to the Channel MATTER CLOSED.

YEAR 2007-2008

- 2. Zee News Telecast of an obscene 28.03.2007 Zee News Channel programme 'Jumma Chumma De De' directed vide Order dated 14.11.2007 to run an apology scroll for three days. The Channel complied with.MATTER CLOSED.
- 3. Star News Telecast of obscene programmes 28.03.2007 Advisory dated 25.06.2008 'Sex Me Twist' and 'Kiss Karo' issued to the Channel.

4. India TV Telecast of an objectionable 02.07.2007 Ms. Jhanvi has also

programme on Ms. Jhanvi Kapur filed a W.P. before Hon'ble Delhi High Court which is pending.
Opinion of M/o Law & Justice has been sought. A Warning dated 03.07.2009 issued to the channel for running apology scroll for three days as the telecast was based on distorted facts.

- 5. IBN7 Telecast of an obscene 06.07.2007 A Warning dated 06.12. programme 'Kissa Kiss Ka' 2007 issued to the Channel. MATTER CLOSED
- 6. India TV Telecast of programme 31.10.2007 Advisory dated 19.12.2007 'India Bol' containing adult issued to the Channel. language. MATTER CLOSED.
- 7. NDTV Telecast of News item on mob 19.12.2007 Warning dated 05.09.2008 violence in Guwahati and adivasi issued to the Channel. women being beaten up by men. MATTER CLOSED.
- 8. IBN7 Telecast of News item on mob 19.12.2007 Warning dated 05.09.2008 violence in Guwahati and issued to the Channel. adivasi women being beaten MATTER CLOSED. up by men.
- 9. NETV Telecast of News item on mob 19.12.2007 Warning dated 05.09.2008 violence in Guwahati and issued to the Channel. adivasi women being beaten MATTER CLOSED. up by men.
- 10. MTV Telecast of obscene advt 22.02.2008 MTV Channel was directed of 'New Axe Deodorant'. vide Order dated 02.05.

 2008 to run an apology scroll for three days.

 The Channel complied with. MATTER CLOSED.
- 11. Star News Telecast of obscene advt. 22.02.2008 Star News Channel was of 'New Axe Deodorant'. directed vide Order dated 02.05.2008 to run an apology scroll for three days. The Channel complied with.

 MATTER CLOSED.

- India News Telecast of News item based 09.06.2008 Warning dated 05.09.2008 on MMS depicting sexual issued to the Channel. activities of Arushi and Hemraj. MATTER CLOSED.
- Headlines Today Telecast of an obscene News 11.08.2008 An Advisory dated item titled 'Birth Day Suit' 23.03.2009 issued to the based on completion of 62 years Channel.MATTER CLOSED. of bikini.
- MTV Telecast of obscene Reality 11.08.2008 No violation observed. Show titled 'Splitsvilla' MATTER CLOSED.
- 4. ETV Bangla Telecast of vulgar and 22.08.2008 Final decision is to obscene advt. of AXE Dark be taken.Pending. Temptation Deodorant.
- 5. Aaj Tak Telecast ofvulgar and 22.08.2008 Final decision is obscene advt. of AXE Dark to be taken.Pending. Temptation Deodorant.
- Discovery Telecast of vulgar and 22.08.2008 Final decision is to obscene advt. of AXE Dar be taken. Pending. Temptation Deodorant.
- 7. Bindass Telecast of vulgar Programme 11.09.2008 Warning dated 25.11.2008 titled 'Dadagiri' Matter closed.
- 8. Star Movies Telecast of an obscene 19.09.2008 Advertisement has been advertisement of 'Virgin Mobile' withdrawn. Matter closed.
- 9. Discovery Telecast of an obscene 19.09.2008 Advertisement has been advertisement of 'Virgin Mobile' withdrawn. MATTER CLOSED.
- 10. Hungama Telecast of a cartoon 23.09.2008 No action taken as the show namely "Shin-Chan" programme has already containing obscene visuals been stopped. and it denigrates children.; MATTER CLOSED.
- 11. Channel [V] Telecast of an obscene 08.10.2008 Warning dated 03.07.2009
 reality beauty show titled issued to the Channel
 'Get Gorgeous 5' MATTER CLOSED.
- 12. News 24 Telecast of a reality show 28.11.2008 Warning dated 03.06.2009 'Big Boss Season 2' issued to the Channel.

 MATTER CLOSED.

- 13. Colors Telecast of a reality show 28.11.2008 Advisory dated 03.06.2009
 'Big Boss Season 2' issued to the Channel.

 MATTER CLOSED.
- 14. India TV Telecast of a news item 12.12.2008 India TV Channel titled 'Ye Bachchon Ka Khel represented to NCPCR
 Nahi' denigrating children. and they being satisfied with the Channel requested this Ministry not to proceed the matter further. As such, the matter was not processed further.

 MATTER CLOSED

Year 2009 - 10

- MTV Channel Telecast of the programme 02.06.2009 Reply under examination. titled 'Vodafone MTV Splitsvilla-2' uttering unfair remark to another participant.
- Real TV Telecast of indecent Reality 30.06.2009 Reply awaited. Pending. Show titled 'Sarkar Ki Duniya'
- 3. NDTV India Telecast of a news item 30.06.2009 Reply awaited. Pending. based on indecent Reality Show titled 'Sarkar Ki Duniya'